O.A. No. 598 of 2012

Subhashree Rout	Applicant
	Vs
N.I.S.E.R.	Respondents

Order dated: 14.08.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.) &

Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Mr. S.Pattnaik, Ld. Counsel for the applicant and Mr. S.Barik, Ld. Additional Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served.

During the course of hearing for admission, it revealed that the National Institute of Science Education and Research does not come within the jurisdiction of this Tribunal. Accordingly, Mr. S.Pattnaik, Ld. Counsel for the applicant, by filing a memo today, i.e. on 14.08.2012, wanted to withdraw this O.A. Prayer is allowed.

O.A. stands dismissed as withdrawn.

MEMBER (Judl.)

MEMBER(Admn.)

<u>RK</u>